## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

## NO.HCM.III/166/2019-Judl./Part-I/545

Dated Shillong, the 25th August, 2025

In partial modification of earlier notice issued vide NO.HCM.III/166/2019-Judl./Part-I/543 dated Shillong, the 18<sup>th</sup> August, 2025, it is hereby notified for the information of all concerned that:-

| Today, the 25st August, 2025,   |  |
|---------------------------------|--|
| Hon'ble Mr. Justice W. Diengdoh | In addition to His Lordship's list and determination, shall take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee. |
|                                 | e determination of <b>DIVISION BENCH II and III</b> may be intimated matter will be listed on the next sitting of the appropriate Bench.   |

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-I/545-A Copy to: -

Dated Shillong, the 25<sup>th</sup> August, 2025

- 1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All-Court Masters/Court Officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

